

zines, TV and radio, participation in exhibitions through displays, etc.

(5) The question of encouraging charter traffic to India and competitive air fares from the tourist generating markets of USA, Europe, Japan, Australia on the basis of bilateral agreements is being pursued.

(6) Existing fleet of national air carriers is being augmented.

(7) By inviting more travel agents, tour operators, travel writers and publicists, TV and film units so that on their return they can promote India.

(8) Efforts are being made to give additional incentives and fiscal reliefs to attract investment in the hotel industry for augmenting hotel accommodation requisite standard.

(9) Inexpensive, clean and comfortable accommodation is being provided for the budget-minded tourists through the construction of Yatri Niwas/Youth Hostels etc.

(10) In order to remove congestion at international airports causing delays in quick clearance of tourists, a new terminal building for international traffic at Bombay Airport has recently been opened. And a new one is planned for Delhi.

(11) Additional facilities for skiing, water sports, trekking etc., are being developed to cater to the tourists interested in recreational activities.

(12) Financial assistance is made available under the Transport Loan Scheme of the Department of Tourism to approved tourist transport operators for augmenting their transport fleet.

#### Modernisation and Expansion of Manindra Cotton Mills and Bengal Textile Mill

4638. SHRI TRIDIB CHAUDHURI: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any plan for the modernisation and expansion of the Manindra Cotton Mill and the

Bengal Textile Mill of Cossimbazar in West Bengal under the Eastern Zone unit of the National Textile Corporation of any scheme to form a composite textile mill by the merger of the two mills of Cossimbazar one of which is a weaving mill and other a spinning one;

(b) the total expenditure allocated for the modernisation and expansion or reorganisation of those mills and the time by which the work is to be completed; and

(c) the present profit-loss position of these two mills?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Programmes for modernisation, expansion, etc., of Manindra Cotton Mills and Bengal Textile Mills, Cossimbazar involving an outlay of about Rs. 0.76 crores and Rs. 6.92 crores have been drawn up and these programmes are expected to be completed by the end of 1981 and 1985 respectively.

(c) The profit/loss account of these two units for 1979-80 and 1980-81 (April—September, 1980) is given below:—

	Profit-loss (provisional)	
	(I)	(II)
	Manindra Mills	Bengal Textile Mill's
1979-80	(—)31.75	(—)18.46
1980-81 (April-Sept., 80)	(—)12.86	(—)3.58

उन देशों के नाम जिन्हें चीनी का निर्यात किया जायेगा

4639. श्री इशफक हुसैन : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने इस वर्ष चीनी के निर्यात के लिए कोई करार किया है ;

(ख). यदि हां, तो उन देशों के नाम क्या हैं जिन्हें चीनी का निर्यात किया जायेगा और उसकी मात्रा कितनी होगी ; और

(ग) निर्यात की जाने वाली चीनी के लिए क्या मूल्य नियत किया गया है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री खुरशीद आलम खां) : (क) से (ग). वर्ष 1980 के लिए अंतरराष्ट्रीय चीनी करार के अन्तर्गत भारत को लगभग 7 लाख मे० टन सफेद चीनी के बराबर के मूल्य का 8.35 लाख मे० टन अपरिष्कृत का बेसिक निर्यात टन भारकोटा प्रदान किया गया है। तथापि, अंतरराष्ट्रीय चीनी करार नियमों के अनुसार निर्यात कोटों को पूरा किया जाना फरवरी, 1980 से निलंबित कर दिया गया है और जब तक ये दुबारा लागू नहीं किये जाते, तब तक निर्यात कोटा बाध्यकारी नहीं है। परन्तु आगे कोटा आवंटनों का निर्धारण करते समय निर्यात निष्पादन का ध्यान रखा जायेगा।

कोटे के निलंबन के मामले में, जैसा कि ऊपर बताया गया है, अंतरराष्ट्रीय चीनी करार के उपबन्धों के अनुसार सभी सदस्य देशों पर विशेष स्टॉक रिलीज करने का दायित्व है।

निर्यात के लिए भारत की विशेष स्टॉक बचनबद्धता लगभग 1.32 लाख मे० टन है।

चीनी के निर्यात के लिए भारत का यूरोपीय आर्थिक समुदाय के साथ करार है जिसके अन्तर्गत हमें 30 जून, 1981 तक 25,000 मे० टन चीनी निर्यात करनी है।

हमारा संविदागत एक यह भी दायित्व है कि अप्रैल, 1980 में की गई चीनी हेतु आयात संविदा के आधार पर 30 जून, 1981 तक 2,00,000 मे० टन चीनी का निर्यात करें। चीनी के निर्यात के लिए कोई न्यूनतम कीमत निर्धारित नहीं की गई है। इसे क्रेता और विक्रेता की आपसी बातचीत से तय किया जाना है।

**STC's Plan to step-up exports of canalised and non-canalised items**

4640. SHRI K. T. KOSALRAM: Will the Minister of COMMERCE be pleased to state:

(a) the details of plans recently announced by the Chairman of STC to step-up its exports of both canalised and non-canalised items; and

(b) what kind of basic changes in STC's operations and techniques are contemplated to successfully implement those plans?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN) (a): Plans of STC to step up its exports of both canalised and non-canalised items are as under:—

- (i) initiating work jointly with the State Corporations to organise export production base for identified commodities;
- (ii) to work in conjunction with State/Co-operative undertakings and Commodity Boards to assure exportable quality and supply;
- (iii) introducing the concept of 'manufacturing ancillary' in the small scale;
- (iv) to undertake capacity creation projects with or without foreign equity participation and also arrange foreign technical know-how and marketing collaboration; and